

Scheme of Indian Council of Agricultural Research Institute to increase farm Production

35. SHRI K. LAKKAPPA:
SHRI P. M. MEHTA:

Will the Minister of AGRICULTURE be pleased to state:

(a) whether there is any scheme proposed by the Indian Agricultural Research Institute which will increase farm production three times and provide jobs to 17 million villagers;

(b) if so, the salient features of the scheme; and

(c) whether Government have accepted the scheme?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI ANNASAHEB P. SHINDE):
(a) to (c). No such scheme has been proposed by the Indian Agricultural Research Institute.

Meeting of Agricultural Production Commissioners Held During September, 1972

36. SHRI K. LAKKAPPA:
SHRI P. M. MEHTA:

Will the Minister of AGRICULTURE be pleased to state:

(a) whether his Ministry had convened a meeting of the Agricultural Production Commissioners in the third week of September, 1972.

(b) if so, the reasons for convening such a meeting; and

(c) the outcome thereof?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI ANNASAHEB P. SHINDE): (a) Yes, Sir.

(b) It was convened to discuss the action programmes of the State Governments to implement the Emergency Rabi-Summer, 1972-73 production programme.

(c) The State Governments generally accepted the targets proposed by the Centre and expressed confidence that the targets will be achieved.

Cost of Maintenance of Residential Government Accommodation in Delhi and New Delhi

38. SHRI R. K. SINHA:
SHRI ATAL BIHARI VAJ-PAYEE:

Will the Minister of WORKS AND HOUSING be pleased to state:

(a) the total amount of rent received from Government employees annually in respect of Government accommodation during the year 1969-70, 1970-71 and 1971-72;

(b) the total amount spent by Government on the maintenance of Government quarters in Delhi and New Delhi during the years 1969-70, 1970-71 and 1971-72; and

(c) the steps taken or proposed to be taken to ensure reduction in the cost of maintenance?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY PLANNING AND IN THE MINISTRY OF WORKS AND HOUSING (PROF. D. P. CHATTOPADHYAYA): (a) The accounts of recovery of licence fees made from Government employees and others are not kept separately. The total amounts recovered in respect of residential accommodation controlled by this Ministry at Delhi and New Delhi during the years 1969-70, 1970-71 and 1971-72 were Rs. 253.67 lakhs, Rs. 274.53 lakhs and Rs. 290.11 lakhs respectively.

(b) The total amount spent on the maintenance of Government residences in Delhi and New Delhi during the years 1969-70, 1970-71 and 1971-72 was Rs. 583.37 lakhs.